varieties of fruits in Gujarat, as the Gujarat Agricultural University has already communicated its desire in this regard;

- (b) whether NBRI is extending its activities in South Gujarat as this region is largest producers of a variety of mangoes;
- (c) whether NBRI is conducting further detailed study about world famous Alphanso mango variety of South Gujarat as this variety is in dead condition and it requires urgent research work; and
- (d) whether NBRI is intending to communicate with the Gujarat Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI ASHWANI KUMAR): (a) The National Botanical Research Institute (NBRI), Lucknow, a constituent laboratory of Council of Scientific and Industrial Research (CSIR), had communicated its response in affirmative to Agricultural University, Gujarat There has been no response from the University. CSIR-NBRI has thus not taken any further action.

- (b) No, Sir.
- (c) No, Sir.
- (d) CSIR-NBRI is willing to extend cooperation to the Agricultural University, Gujarat and is awaiting its response.

## Bargi Vyapvartan Yojana as National Project

☐2932. SHRI RAGHUNANDAN SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has implemented the scheme of declaring big irrigation projects as national projects and giving them 90 per cent aid under the Accelerated Irrigation Benefit Programme;
  - (b) if so, the details thereof;
- (c) whether there is any proposal to declare Bargi Vyapvartan Yojana of Madhya Pradesh as a national project; and
- (d) if so, the action taken thereon so far, and by when it is likely to be declared a national project?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The Union Cabinet in its meeting held on 7.2.2008 approved the scheme of national projects and also approved 14 projects as national projects.

<sup>†</sup>Original notice of the question was received in Hindi.

The list of these 14 projects is given in the Statement-I (*See* below). The criteria for selection of National Projects is given in the Statement-II (*See* below). As per the guidelines of National Projects, the projects are eligible for 90% grant of the balance project cost (cost of work) of irrigation and drinking water components of the project.

(c) and (d) Government of Madhya Pradesh has requested to include Bargi Diversion Project of Madhya Pradesh in the scheme of National Projects. The proposal has been examined.

A new project is declared as national project after ascertaining its eligibility for assistance and availability of funds, clearance from Expenditure Finance Committee/Project Investment Board and on the recommendation thereupon of a high powered Steering Committee and thereafter obtaining the approval of Union cabinet.

Statement-1
List of projects declared as National Projects

SI.	Name of the Project	(1) Irrigation (ha.)		State
No.		(2) Power (MW)		
		(3) Storage (MAF)		
1	2	3		4
1.	Teesta Barrage	(1)	9 <b>.</b> 23 lakh	West Bengal
		(2)	1000 MW	
		(3)	Barrage	
2.	Shahpur Kandi	(1)	3.80 lakh	Punjab
		(2)	300 MW	
		(3)	0.016 MAF	
3.	Bursar	(1)	1 lakh (indirect)	Jammu and Kashmir
		(2)	1230 MW	
		(3)	1 MAF	
4.	2nd Ravi Vyas Link	Harn	ess water flowing	Punjab
		acros	ss border of about	
		3 MAF		
5.	Ujh Multipurpose	(1)	0.32 lakh ha	Jammu and Kashmir
	Project	(2)	280 MW	
		(3)	0.66 MAF	
6.	Gyspa Project	(1)	0 <b>.</b> 50 lakh ha	Himachal Pradesh
		(2)	240 MW	
		(3)	0.6 MAF	

1	2	3		4
7.	Lakhvar Vyasi	(1)	0.49 lakh	Uttaranchal
		(2)	420 MW	
		(3)	0.325 MAF	
8.	Kishau	(1)	0.97 lakh	Himachal Pradesh/
		(2)	600 MW	Uttaranchal
		(3)	1.04 MAF	
9.	Renuka	(1)	Drinking water	Himachal Pradesh
		(2)	40 MW	
		(3)	0.44 MAF	
10.	Noa-Dehang Dam	(1)	8,000 ha.	Arunachal Pradesh
	Project	(2)	75 MW	
		(3)	0.26 MAF	
11.	Kulsi Dam Project	(1)	23,900 ha.	Assam
		(2)	29 MW	
		(3)	0.28 MAF	
12.	Upper Siang	(1)	Indirect	Arunachal Pradesh
		(2)	9500 MW	
		(3)	17 <b>.</b> 50 MAF	
		(4)	Flood moderation	
13.	Gosikhurd	(1)	2.50 lakh	Maharashtra
		(2)	3 MW	
		(3)	0.93 MAF	
14.	Ken Betwa	(1)	6.46 lakh	Madhya Pradesh
		(2)	72 MW	
		(3)	2.25 MAF	

## Statement-II

The criteria for selection of National Projects is as under

- (a) International projects where usage of water in India is required by a treaty or where planning and early completion of the project is necessary in the interest of the country.
- (b) Inter-State projects which are dragging on due to non-resolution of Inter-State issues relating to sharing of costs, rehabilitation, aspects of power production etc., including river inter-linking projects.

(c) Intra-State projects with additional potential of more than 2,00,000 hectare (ha.) and with no dispute regarding sharing of water and where hydrology is established

## Creation of resources from water

☐2933. SHRI RAM JETHMALANI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the attention of Government has been drawn towards the news item captioned 'wealth out of water' published in the media recently;
- (b) if so, whether it is a fact that the Government sponsored local resources have been utilized to create sources of income through water harvesting and management;
  - (c) if so, the details in this regard; and
- (d) whether Government would implement this scheme in the country at the national level?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Government of India is aware of the news item captioned 'Wealth out of water' published in 'The Pioneer' on 21st April, 2011, underlining the fact that the revival of lakes and tanks addresses the problem of water shortage as well as generates employment for local communities.

- (b) and (c) State Governments conceive, plan and implement various schemes, *inter alia*, to utilize water to create sources of income through water harvesting and management through revival of lakes and tanks.
- (d) Government of India encourages such initiates of water conservation and participatory approach to water resources management through policy directives and providing technical and financial assistance to the State Governments through various schemes, like Demonstrative Projects on Rain Water Harvesting and Artificial Recharge to Ground Water under Ground Water Management and Regulation, Artificial Recharge of Ground Water through Dugwells and Repair, Renovation and Restoration (RRR) of Water Bodies.

## Rengali Irrigation Project as a national project

2934. SHRI RUDRA NARAYAN PANY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that Rengali Irrigation Project in Orissa is considered to be declared as a national project;
  - (b) if so, the details thereof; and

<sup>†</sup>Original notice of the question was received in Hindi.